

## Statement

Serial numbers of the recommendations contained in Chapter II of the Final Report of the Working Group on Customer Service in banks, which have been circulated by the Reserve Bank of India to all scheduled commercial banks in private sector, in May, 1982.

1, 2, 5, 6, 8, 9, 11, 20, 25, 26, 27, 29, 31, 32, 33, 34, 35, 36, 37, 38, 40, 46, 52, 53, 57, 59, 60, 63, 64, 65, 66, 67, 78, 84, 85, 86, 87, 90, 92, 93, 94, 114, 115, 116, 117, 119, 120, 121, 120, 121, 122, 123, 124, 125, 128, 129, 131, 132, 133, 137, 138, 140, 141, 142, 143, 144, 145, 146, 147, 148, 149, 150, 151, 152, 153, 168, 169, 170, 171, 172, 173, 174, 175.

#### Handing over of Administration of Civil portion of Chakrata to Civil Management

1057. SHRI T. S. NEGI: Will the Minister of DEFENCE be pleased to state:

(a) whether it is correct that chakrata is divided in Cantonment and civil areas, leading to confusion and neglect of civil area creating an artificial wall between the residents;

(b) whether Government propose to evolve a suitable system to ensure uniform development of basic civic amenities in both areas and if so, the details of Government plans in this matter; and

(c) whether Government propose to consider handing over administration of civil portion of Chakrata to civilian management, as demanded by them for a long time?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO): (a) No, Sir.

(b) Within the over all financial constraints, Government's first priority is the welfare of the troops in Cantonments. However, the civic requirements of the civil population inside cantonments are met to the extent possible within the resources available with the cantonment boards.

(c) No, Sir.

#### Money Provided for National Handloom Development Corporation

1058. SHRI ASHFAQ HUSAIN: Will the Minister of COMMERCE be pleased to state:

(a) the amount of money provided for National Handloom Development Corporation in the Ministry's budget for the years 1980-81, 1981-82 and 1982-83;

(b) the work done by the Corporation during these years and the money spent thereon;

(c) whether it is a fact that the National Handloom Development Corporation is still on paper and has not yet started functioning till now; and

(d) if so, the date from which it will function and the area of operation and scope?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA): (a) During 1981-82, there was a provision of Rs. 2 crores which could not be utilised as the Corporation could not be set up during that year. During 1982-83, a sum of Rs. 75.70 lakhs has been provided in the Plan for contribution to the equity of the National Handloom Development Corporation. During 1980-81, there was no provision.

(b) to (d). The Corporation has been registered and further action in the regard to appointment of the Chairman, Managing Director and other Board of Directors is being taken up. The Corporation is likely to start its operations as soon as these are finalise. It will cover the entire country. The activities of the Corporation are as follows:—

(i) Procurement and distribution of hank yarn and other raw materials like dyes and chemicals to the handloom sector;

(ii) Trigger the production and marketing drive in the handloom sector by opening as many retail outlets as may be considered necessary.

(iii) Financing of spinning/reeling activities in the non-cooperative sector.

#### Foreign Trade deficit

1059. SHRI CHINTAMANI JENA:

SHRI MOHAN LAL PATEL:

Will the Minister of COMMERCE be pleased to state:

(a) whether there was a deficit in the foreign trade during the April—August, 1982 as compared to the corresponding period of 1981;

(b) if the reasons therefor and the names of the items in which the trade has fallen down; and

(c) what measures are being taken to increase our export and achieve the target for the year 1982-83?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAMDULARI SINHA): (a) The deficit of foreign trade for April—August, 1982 is provisionally, placed at Rs. 2060.23 crores as compared to provisional deficit of Rs. 2290.32 crores in the corresponding period of the previous year.

(b) India's overall exports increased by about 16 per cent during this period. The export, however, suffered decline in respect of certain items viz. tea, cashew ker-

nels, cardamom, ground-nut extractions, jute manufactures and cotton textiles on account of general recessionary situation in international market coupled with keen competition among producing countries.

(c) The Government have taken a number of measures to promote exports and achieve the target. These *inter-alia* include the following:—

1. Exclusion of production for export for the purpose of "licensed capacity" and "dominance";

2. Permission to allow production of new articles for export where there is a variation in the article an industrial unit is licensed to manufacture;

3. Favourable treatment to advance and modern technology imports for export production which involve lump-sum payment of royalty;

4. Free Trade Zone like treatment to all 100 per cent export oriented units.

5. To allow automatic expansion to an expanded list of industries for the purpose of increasing production for exports;

6. Expansion of period of pre-shipment credit at concessional rate of interest from 135 days to 180 days in respect of certain items of engineering and other export-oriented industries.

7. Selective relaxation in restrictions imposed on new industrial undertakings in metropolitan cities to such units which produce for exports;

8. The EXIM Bank which has been set up recently, is expected to enlarge the provision of export finance;

9. Exporters of engineering goods are being supplied their requirements of steel at international prices. The difference between domestic price and international price is reimbursed to the exporters after the exports are affected;

10. Streamlining of policies and procedures to reduce delay in the disbursement of duty drawback;

11. The exploration of the possibility of increasing exports of public sector undertakings;